NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 22.02.2021 (MONDAY) COURT – II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 290 of 2021 in Comp. App (AT) (Ins) No. 72 of 2020	Pratibha Devchand Shah Vs. Good Value Financial Services Pvt. Ltd.	Pranay Aman Gandhi	

For Admission (Fresh Cases)

2.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3
3.	Competition App. (AT) No. 01 of 2021	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd & Ors.	Varsha Banerjee	Sarthak Sharma Nitesh Jain-R2
5.	Comp. App. (AT) (Ins) No. 328 of 2020	Vinod Kothari Vs. State bank of India & Anr.	Kartik Malhotra	Jayasree Saha-R1 Vikram Hegde-R2
6.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik
7.	Comp. App. (AT) (Ins) No. 871 of 2020	BCIL Red Earth Developers Pvt. Ltd. Ministry of Corporate Affairs Through, Registrar of Companies, Karnataka Vs. Amit Chandrakant Shah Resolution Professional & Ors.	P.S. Singh	Sanjay Gupta-R1 Thomas Vellapally- R5

8.	Comp. App. (AT) (Ins) No. 967 of 2020	Stressed Assets Stabilization Fund Vs. Sethi Engineers and Foundry Ltd.	Sumant Batra	Y. Suryanarayana
9.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.	Shreya Singh	
10.	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	Priyadarshi Chaitanyashil-R1 Amit Pai-R1, R2 & R3
11.	Comp. App. (AT) No. 89 - 90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	Annu Singh-ROC P.S. Singh-R1 Dharm Singh-R2
12.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors. With	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji- R2 Nakul Mohta
13.	Competition App. (AT) No.16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors. With	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Archana Sahadeva- R12 Mohit Prasad
14.	Competition. App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors. With	Archana Sahadeva	Manmeet Arora-R1 Madhurika Ray-R3 T. Sundar Ramanathan-R4 Mohit Prasad-R9 Bharat Monga-R10
15.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 Archana Sahadeva- R12

For Hearing

16.	Comp. App. (AT)	NRC Employees Union	Archit Krishna	Vikram Hegde-
	(Ins) No. 644 of	Vs.		R1 Aashna
	2020	Vikas Prakash Gupta		Agarwal-R4
		Resolution Professional &		Nishit Agarwal-
		Ors.		Intervenor
		With		

17.	Comp. App. (AT)	All India Industrial and General	Ronita Bhattacharya	Vikram Hegde-
	(Ins) No. 662 of	Workers Union & Anr.		R1 Himanshu
	2020	Vs.		Satija-R2Nishit
		Vikas Gupta,		Agarwal-
		Resolution Professional & Anr.		Intervenor

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By the order of Hon'ble Acting Chairperson

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